GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1869 ANSWERED ON 14TH DECEMBER, 2023

PROPOSED NH-966 GREENFIELD HIGHWAY

1869. SHRI M.K. RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there is any delay in disbursement of compensation to those who gave their land in Kozhikode district for the proposed National Highway (NH)-966 Palakkad-Kozhikode Greenfield Highway and if so, the details thereof;
- (b) the details of progress of proposed NH-966 Palakkad-Kozhikode Greenfield Highway; and
- (c) whether any proposal has been received for realignment of proposed Greenfield Highway from Mysore to Purakkatteri (Kozhikode) and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. NHAI has challenged the award declared by Competent Authority for Land Acquisition (CALA) under NH Act, 1956.

(b) and (c) The work of DPR for Palakkad-Kozhikode Greenfield Highway on NH-966 and Mysore to Purakkatteri (Kozhikode) has been awarded. However, decision regarding implementation of project are taken based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

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